

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1437**

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

DUPING CASES

1437. SHRI MANOJ TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of duping crores of rupees by adopting fraudulent means from the common man which came to light during the last three years, Statewise;

(b) the number of crooks arrested and imprisoned in this regard during the said period, State-wise; and

(c) the amount of money recovered from these crooks and returned back to the victims and the amount yet to be recovered during the said period, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): National Crime Records Bureau does not maintain data on duping cases.
